

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 590 of 2020**

**In the matter of:**

**Bank of India & Ors.**

**....Appellants**

**Vs.**

**Ferro Alloys Corporation Ltd.  
Through Bhuvan Madan**

**....Respondents**

**Present**

**For Appellants: Mr. Sudhir Bisla and Mr. Rahul Adlakha, for  
Advocates.**

**For Respondents: Mr. Abhinav Vashisht Sr. Advocate alongwith  
Ms. Priya Singh, Mr. Rajat Bector, Ms. Anannya  
Ghosh, Ms. Prabh Simran Kaur and Ms. Charu Bansal  
for R-1.**

**ORDER**  
**(Virtual Mode)**

**11.02.2021:** Interlocutory Application 156 of 2021 filed on behalf of *Ferro Alloys Corporation Limited*, Applicant who are Respondents in *Company Appeal (AT) (Insolvency) No. 590 of 2020* filed by *Bank of India & Ors.* was pressed.

Heard the Learned Sr. Counsel for the Respondent Mr. Abhinav Vashisht on Interlocutory Application 156 of 2021. The Learned Counsel for the Respondent Ms. Priya Singh is directed to file Written Submissions not exceeding three pages supported by case laws, if any, on which she proposes to rely on latest by 15.02.2021.

Rejoinder Affidavit in the Interlocutory Application 156 of 2021 have been filed on behalf of the Appellant *Bank of India & Ors.*

List this *Company Appeal (AT) (Insolvency) No. 590 of 2020* alongwith Interlocutory Application 156 of 2021 'for Orders' on **24<sup>th</sup> February, 2021**.

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Ms. Shreesha Merla]**  
**Member (Technical)**

*ha/nn*